National Company Law Tribunal

Allahabad Bench

Allahabad

CP No. 1(Ald)/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017.

NAME OF THE COMPANY: M/S Shaila Crown (P) Ltd.

SECTION OF THE COMPANIES ACT: u/s 252 of the Companies Act, 2013

Sl. No. Name Designation Representation Signature

1.

2.

Order Dated 21.04.2017

CP No. 1(Ald)/2017: M/S Shaila Crown (P) Ltd.

Counsel for both the parties are not available. Matter is adjourned to 2 May, 2017.

H.P. CHATURVEDI, MEMBER-JUDICIAL

Order Dated 21.04.2017